

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 39**

**CP No. 50/Chd/Pb/2019**

**Under Section 241, 242 r/w 244, CA  
2013**

**In the matter of:-**

Om Prakash & Ors

....Petitioner

Vs.

Nabha Solvex Pvt. Ltd. & Ors

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 28.10.2022.

Sd/-  
**Court Officer**

September 27, 2022  
PB